

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 1123 OF 2018
IN APPEAL NO. 131 OF 2015**

Dated: 20th August, 2018

**Present: Hon'ble Mr. I.J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

Taxus Infrastructure & Power Project Pvt. Ltd. ...Appellant(s)

Vs.

Gujarat Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Sachin Datta, Sr. Adv.
Mr. Dinesh Sharma
Ms. Titika Jhurani

Counsel for the Respondent(s) : Ms. Sanjna Dua for R-1

Mr. M.G. Ramachandran
Ms. Ranjitha Ramachandran
Mr. Shubham Arya for R-2

ORDER

Heard the learned senior counsel for the appellant.

List the matter on **01.10.2018.**

**(Justice N. K. Patil)
Judicial Member**

mk/vt

**(I. J. Kapoor)
Technical Member**